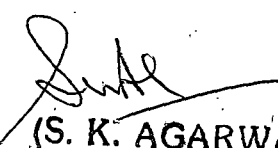


In The Central Administrative Tribunal Jaipur Bench, Jaipur

OA NO. 66/2002
AO/TAMP NO. 66/2002

Shyam. Bala. Sharma Versus U.O. 9 & 005

Date of Order	Orders
6.2.2002	Mr. C.B. Sharma, Counsel for the applicant seeks to withdraw this OA with liberty to file a fresh. In view of his submissions before us, we dispose of this OA as withdrawn with liberty to file a fresh, if so advised.  (H. O. GUPTA) ADMINISTRATIVE MEMBER  (S. K. AGARWAL) JUDICIAL MEMBER

Recd by
with ex. 12/2/02
G. 12/2/02
ad.